

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 32 /Confdl./2018 Bilaspur, dated the 22/01/2018
I-8-6/2001 (Pt. III)

Copy of Order F.No. 675/217/XXI-B/C.G./18 dated 19.01.2018
issued by the Principal Secretary, Government of Chhattisgarh, Law &
Legislative Affairs Department, Raipur forwarded to:-

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
- i) Shri Santanoo Kumar Deshlahre, II Civil Judge Class-I, Raipur,
 - ii) Shri Shiv Prakash Tripathi, X Civil Judge Class-II, Raipur,
 - iii) Ku. Bhawana Nayak, XVI Civil Judge Class-II, Raipur,
 - iv) Shri Brijesh Rai, Civil Judge Class-II, Kartala,
 - v) Smt. Manisha Thakur, Civil Judge Class-II, Patthalgaon,
- for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 01.02.2018.*
- (18) District & Sessions Judge, Korba/ Jashpur at Jashpurnagar/ Raipur for information. He is requested to impress upon the transferred Officer(s) that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge report of transferred Officer to this Registry.
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari /Durg Janjgir-Champa/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (20) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./Judicial/ Checker & D.D.O./ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.



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- (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ O/o R.G./ Record Room (Admn.)/ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

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Government of Chhattisgarh
Law & Legislative Affairs Department
Mahanadi Bhawan, Mantralaya, Naya Raipur

ORDER

Naya Raipur, dated 19.01.2018

F.No.675/217/XXI-B/C.G./18 On recommendation of the Hon'ble High Court of Chhattisgarh and in compliance of High Court Registry's Memo No.21/Confdl./2018/I-8-6/2001(Pt.II) Bilaspur dated 18th January, 2018 and the State Government, hereby, withdrawing the services of the following members of Lower Judicial Service specified in column No.2 of the Schedule below from the High Court of Chhattisgarh, places their services under the Law & Legislative Affairs Department, Government of Chhattisgarh, and appoints them as mentioned in column (3) of the Schedule, from the date they assumes charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Recommended for posting as
1.	Shri Santanoo Kumar Deshlahre, II Civil Judge Class I, Raipur	Secretary, District Legal Services Authority, Raigarh
2.	Shri Shiv Prakash Tripathi, X Civil Judge Class-II, Raipur	Secretary, District Legal Services Authority, Surajpur
3.	Ku Bhawana Nayak, XVI Civil Judge Class-II, Raipur	Secretary, District Legal Services Authority, Koriya (Baikunthpur)
4.	Shri Brijesh Rai, Civil Judge Class-II, Kartala	Secretary, District Legal Services Authority, Bilaspur
5.	Smt.Manisha Thakur, Civil Judge Class-II, Patthalgaon	Secretary, District Legal Services Authority, Balod

By Order and in the name of the
Governor of Chhattisgarh,

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(Ravishankar Sharma)
Principal Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department

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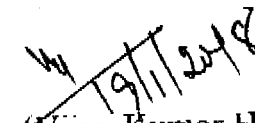
Endt.No.676/217/XXI-B/C.G./18

Naya Raipur, dated 19.01.2018

Copy forwarded to:-

- ✓ 1. Registrar General High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 21/Confdl./2018/1-8-6/2001 (Pt.II) Bilaspur dated 18th January, 2018.
2. Accountant General, Chhatisgarh, Raipur,
3. District & Sessions Judge, Raipur/Korba/Jashpur,
4. Member Secretary, C.G. State Legal Services Authority, Bilaspur,
5. Chairman, District Legal Services Authority Raigarh, Surajpur, Koriya, (Baikunthpur)/Bilaspur/Balod,
6. Shri Santanoo Kumar Deshlahre, II Civil Judge Class-I Raipur,
7. Shri Shiv Prakash Tripathi, X Civil Judge Class-II, Raipur,
8. Ku.Bhawana Nayak, XVI Civil Judge Class-II, Raipur,
9. Shri Brijesh Rai, Civil Judge Class-II, Kartala, Korba
10. Smt.Manish Thakur, Civil Judge Class-II, Patthalgaon, Jashpur
11. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Naya Raipur for perusal of Hon'ble Law Minister,
12. Staff Officer to Principal Secretary, Law, Government of Chhattisgarh, Mantralaya, Naya Raipur for perusal of Principal Secretary, Law,
13. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya Raipur, for information and necessary action.
14. State Information Officer, NIC, Chhattisgarh for publication in the forthcoming E-Gazette (Extra Ordinary)
15. Deputy Director, Government Regional Printing Press, Infront of Indravati Bhawan, Naya Raipur (CG) for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.


 (Vijay Kumar Hota)
 Additional Secretary
 Government of Chhattisgarh
 Law & Legislative Affairs Department